

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 847/2012

INDIAN GRANITE CRUSHING CVOMPANY

Appellant(s)

VERSUS

COMMR.OF COMMERCIAL TAXES LUCKNOW

Respondent(s)

Date : 24/09/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Rohit Sthalekar,Adv.
Mr. T. Mahipal,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service upon the sole respondent is complete but none
has entered appearance.

Appellant has not filed statement of case. Time
stipulated already stands expired.

Affidavit of valuation is yet to be filed by the
appellant. Be filed within two weeks time.

Registry, after receiving the affidavit of valuation,
to process the matter for being listed before the Hon'ble
Signature Not Verified

Court as per rules.
Digitally signed by
Hema Joshi
Date: 2015.09.29
17:21:04 IST
Reason:

(RACHNA GUPTA)
Registrar